

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No. 223 of 1996

Tuesday, this the 20th day of February, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR S P BISWAS, ADMINISTRATIVE MEMBER

- 1 P K Shaji, S/o Kuarian,  
Clerk in Charge, Staff No.V/C.305,  
Southern Railway, Chovvara, Aluva.
- 2 K K Velayudhan, S/o Kelan,  
Sweeper-cum- Porter/CWR, Staff No.16876,  
Chowara, Aluva (Southern Railway).
- 3 P V Jacob, S/o Vareeth,  
Gangmate, Gang No.6, Tool Box,  
Southern Railway, Chowara, Aluva.
- 4 O Ouseph, S/o Ouseph, Gangmate,  
Gang No.6, Took Box, Southern  
Railway, Chowara, Aluva.
- 5 M K Ali, S/o Kunheen Pillai,  
Gangmate, Gang No.6, Tool Box,  
Southern Railway, Chowara, Aluva.
- 6 K V Devassy, S/o Vareeth, Gangmate,  
Gang No.6, Tool Box, Southern Railway,  
Chowara, Aluva.
- 7 P B Abdul Khader, S/o Bavakutty,  
Gangmate, Gang No.6, Tool Box,  
Southern Railway, Chowara, Aluva.
- 8 K K Damodaran S/o Kochappu, Gangmate,  
Gang No.6, Southern Railway, Chowara, Aluva.
- 9 T Sankaran S/o Kesavan Nair, Gangmate,  
Gang No.6, Southern Railway (Tool Box),  
Chowara, Aluva.
- 10 M A Ali, S/o Kunhali, Gangmate,  
Gang No.6, Tool Box, Southern Railway,  
Chowara, Aluva.
- 11 P A Mohammed, S/o Adima, Gangmate,  
Gang No.6, Tool Box, Southern Railway,  
Chowara, Aluva.
- 12 P M Basheer, S/o Meetheenkunju, Gangmate,  
Southern Railway, Gang No.6,  
Tool Box, Chowara, Aluva.

- 13 A Hameed, S/o Sli, Gate Keeper,  
KM/85/12, Southern Railway, Chowara, Aluva.
- 14 C G Narayanan, S/o Govindan, Gate Keeper,  
85/12, Southern Railway, Chowara, Aluva.
- 15 K Sasidharan, S/o Kesavan, Gatekeeper,  
85/12, Southern Railway, Chowara, Aluva.
- 16 K C Gopalan, S/o B Chothi, Gangmate,  
Gang No.5, Tool Box Strught 17,  
Southern Railway, Chowara, Aluva.
- 17 K V Poulose, S/o Variyath, Keyman,  
Gang No.5, Tool Box, Strught 17,  
Southern Railway, Chowara, Aluva.
- 18 K Sreedharan, S/o Koru, Gangman,  
Gang No.5, Tool Box, Strught 17,  
Southern Railway, Chowara, Aluva.
- 19 T O Pappachan, S/o Ouseph, Gangman,  
Gang No.5, Tool Box, Strught 17,  
Southern Railway, Chowara, Aluva.
- 20 D A Varkey, S/o Ithapiri, Gangman,  
Gang No.5, Tool Box, Strught 17,  
Southern Railway, Chowara, Aluva.
- 21 K V Jose, S/o Vareed, Gangman, Gang No.5,  
Tool Box, Strught 17, Southern Railway,  
Chowara, Aluva.
- 22 K V Devassy, S/o Vareed, Gangman,  
Gang No.5, Tool Box, Strught 17,  
Southern Railway, Chowara, Aluva.
- 23 K D Poulose, S/o Devassy, Gangman,  
Gang No.5, Southern Railway,  
Tool Box, Strught 17, Chowara, Aluva.
- 24 K P Joy, S/o Poulose, Gangman,  
Gang No.5, Tool Box, Strught 17,  
Southern Railway, Chowara, Aluva.
- 25 K V Yacob, S/o Vareed, Gangman,  
Gang No.5, Tool Box, Strught 17,  
Southern Railway, Chowara, Aluva.
- 26 K C Varghese, S/o Chakkappan, Gangman,  
Gang No.5, Tool Box, Strught 17, Southern  
Railway, Chowara, Aluva.
- 27 K D George, S/o Devassy, Gangman,  
Gang No.5, Tool Box, Strught 17,  
Southern Railway, Chowara, Aluva.
- 28 K M Jacob, S/o Issac, Gatekeeper,  
Gang No.5, Tool Box, Strught 17,  
Southern Railway, Chowara, Aluva.
- 29 O Sivasankaran S/o Narayanan Menon,  
Gate Keeper, Gang No.5, Tool Box, Strught 17,  
Southern Railway, Chowara, Aluva.

- 30 K V Jose, S/o Vareed, Gatekeeper, Gang No.5, Strught 17, Tool Box, Southern Railway, Chowara, Aluva.
- 31 K V Varghese, S/o Vareed, Gatekeeper, Gang No.5, Strught 17, Southern Railway, Chowara, Aluva.
- 32 A K Youseff, S/o Kochunni, Gatekeeper, Gang No.5, Tool Box, Strught 17, Southern Railway, Chowara, Aluva.
- 33 K I Kuriakose, S/o Itteera, Gatekeeper, Gang No.5, Tool Box, Strught 17, Southern Railway, Chowara, Aluva.
- 34 P K Ouseph, S/o Kuriako, Gateeman, KM /83-2-3, Southern Railway, Chowara, Aluva.

.. Applicants

By Advocate Mr V. Rajendran.

Vs

- 1 General Manager, Southern Railway, Madras.
- 2 The Divisional Railway Manager, Southern Railway, Thiruvananthapuram.
- 3 The permanent Way Inspector, Southern Railway, Aluva. .. Respondents

By Advocate Mr George Joseph.

The application having been heard on 20th February 1996, the Tribunal on the same day delivered the following :

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

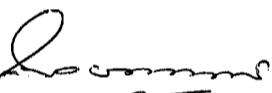
Applicants thirty four in number, claim House Rent Allowance admissible to employees in B-2 Class cities. Applicants have made A-1 representation in this behalf to several authorities ranging from Permanent Way Inspector to the Director, Railway Board. Such representations meet the fate they deserve, as no one attends to them.

2 Counsel for applicants submits that applicants may be permitted to make a representation before first respondent General Manager, Southern Railway. They may do so. If a representation is so made, first respondent General Manager will consider the same and pass appropriate orders thereon within four months of the date of receipt of the representation.

3 Standing counsel submits that he will forward a copy of the original application and a copy of this order to first respondent General Manager for compliance. We record the submission.

4 Original application is disposed of as aforesaid.

Dated the 20th February, 1996.



S P BISWAS  
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN

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List of Annexures

**ANNEXURE A1 :- True copy of representation submitted  
by applicants to the respondents dated 31.8.95**